# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## OA No. 521 of 1997

Tuesday, this the 15th day of April, 1997

### CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

D. Anandan,
 S/o K. Damodaran,
 Casual Labourer,
 Sanathanapuram PO, Alleppey
 residing at Thekkechira Veedu,
 Sanathanapuram PO.

. Applicant

By Advocate Mr. MR Rajendran Nair

#### Versus

- The Assistant Superintendent of Post Offices, Alleppey
- The Superintendent of Post Offices, Alappuzha Division, Alleppey.
  Re

Respondents

By Advocate Mr. James Kurian, ACGSC

The application having been heard on 15-4-1997, the Tribunal on the same day delivered the following:

## ORDER

## HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant who is working as casual labourer in the Postal Department, made a representation A-4 requesting respondents to consider him for appointment as Extra Departmental Packer at Punnapra North Post Office. There is no response to this representation. However, by an earlier letter (A-1) applicant had been informed that he cannot be considered for regular selection to any Extra Departmental post since the selection is to be made only

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from the list of candidates sponsored by the Employment Exchange. Applicant prays, therefore, that he may be considered for selection as Extra Departmental Packer, even though his name has not been sponsored by the Employment Exchange, in the light of the judgment of the Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs. K.B.N.Visweshwara Rao & Others, (1996 (6) SCC 216).

- Learned Standing Counsel for respondents submits that applicant will be considered for the selection to be conducted to the vacancy of Extra Departmental Packer at Punnapra North Post Office, even though his name has not been sponsored by the Employment Exchange, in view of the decision of the Supreme Court referred to above.
- We accordingly direct the first respondent to consider the candidature of the applicant also along with other eligible candidates for the selection to the post of Extra Departmental Packer, Punnapra North Post Office.
- Application is disposed of as aforesaid. No costs.

Dated the 15th of April, 1997

AM SIVADAS JUDICIAL MEMBER

ADMINISTRATIVE MEMBER

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# LIST OF ANNEXURES

Annexure A-1: True copy of the Reply No.83/Casual Labourer dated 19-12-96 issued by the 2nd respondent to the applicant.

Annexure A-4: True copy of the representation dated 26-3-97 submitted by the applicant to the 1st respondent.